

Pending payments to Andhra Pradesh under MGNREGA

3963. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government is to release several crores of rupees under MGNREGA to Andhra Pradesh since the last four years;
- (b) if so, the details thereof including reasons for pendency; and
- (c) the funds claimed by the State and released so far during the last four years under this programme?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) to (c) Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) is a demand driven wage employment programme. The Ministry releases funds to the States/UTs based on the basis of the agreed to Labour Budget, opening balance, pending liabilities of the previous year for the financial year, if any, and overall performance. Fund release to States/UTs is a continuous process and Central Government is committed in making funds available keeping in view the demand for work. During the last four years, Central fund released to Andhra Pradesh is on increasing trend and details are as under:—

(₹ in lakh)

Financial Year	Central fund released to Andhra Pradesh
2015-16	3,07,380.33
2016-17	3,94,021.19
2017-18	5,12,763.00
2018-19	6,71,458.36

Connecting habitations under PMGSY

3964. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is a good progress in connecting eligible habitations under Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so, the details thereof; and